

List of Hon'ble Committees of Patna High Court, Patna as on 22.05.2023

Sl.No.	Name of Committee	Name of Members	Remarks
1.	Standing Committee (Statutory Committee)	1. Hon'ble the Chief Justice; 2. Hon'ble Mr. Justice Chakradhari Sharan Singh, J.A.D. I 3. Hon'ble Mr. Justice Ananta Manohar Badar, Hon'ble J.A.D. II 4. Hon'ble Mr. Justice Ashutosh Kumar, 5. Hon'ble Mr. Justice Pavankumar Bhimappa Bajanthri 6. Hon'ble Mr. Justice Sudhir Singh; 7. Hon'ble Mr. Justice Arvind Srivastava.	
2.	Committee for Designation of Senior Advocates as provided in Rule 7(A) of the High Court of Judicature at Patna(Designation of Senior Advocates) Rules,2019 (Statutory Committee)	1. Hon'ble the Chief Justice 2. Hon'ble J.A.D-I 3. Hon'ble J.A.D-II 4. The Advocate General of Bihar; 5. Dr. Krishna Nandan Singh, Senior Advocate, Patna High Court, Patna.	
3.	Artificial Intelligence (AI) Committee (Statutory Committee)	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Ashutosh Kumar; 3. Hon'ble Mr. Justice Madhuresh Prasad; 4. Hon'ble Mr. Justice Mohit Kumar Shah.	
4.	Hon'ble Committee to consider matter related with the official residence and Chambers of Hon'ble the Chief Justice	1. Hon'ble the Chief Justice	
5.	Hon'ble Infrastructural Development Committee to consider the infrastructural matters related with the High Court, residence of Hon'ble Judges and Judges Guest House.	1. Hon'ble the Chief Justice; 2. Hon'ble Mr. Justice Ananta Manohar Badar; 3. Hon'ble Mr. Justice Sudhir Singh; 4. Hon'ble Mr. Justice Mohit Kumar Shah	
6.	To monitor the infrastructural development of the Court Complexes of the Sub-ordinate Courts.	1. Hon'ble the Chief Justice; 2. Hon'ble Mr. Justice Ashutosh Kumar; 3. Hon'ble Mr. Justice Nawneet Kumar Pandey 4. Hon'ble Mr. Justice Sunil Kumar Panwar	
7.	Hon'ble Committee to work out modalities for setting up	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Sudhir Singh	

	of effective investigation wing under the direct control of High Court and to consider the matter regarding framing up of guidelines with regard to genuineness/correctness of allegation petition by the High Court against the Sub-ordinate Judiciary.	3. Hon'ble Mr. Justice Sunil Kumar Panwar	
8.	The Bihar State Court Management Systems(SCMS) Committee reconstituted and notified in order to provide inputs and suggestions to NCMS for formulation and effective implementation of national Policy/Plan as well as preparation of a Vision Statement for the High Court & Subordinate Courts and Court Development. (Statutory Committee)	1. Hon'ble J.A.D-I 2. Hon'ble J.A.D-II 3. Hon'ble Mr. Justice Anil Kumar Sinha 4. Hon'ble Mr. Justice Nawneet Kumar Pandey 5. Hon'ble Mr. Justice Arun Kumar Jha	
9.	Rules Committee under the Code of Civil Procedure Code. (Statutory Committee)	1. Hon'ble J.A.D-I; 2. Hon'ble J.A.D-II; 3. Hon'ble Mr. Justice Arvind Srivastava (Senior most Judge from amongst the service Judges). 4. The District and Sessions Judge, Patna 5. Sri Rajendra Narain (Sr. Advocate) 6. Sri Ganpati Trivedi (Sr. Advocate) 7. Registrar General (Secretary).	
10.	Committee to consider matter related to creation of cadre of Statistician and Data Analysts for District Courts in light of resolution No- 3(c) adopted in the Chief Justices' Conference 2022, held on 29 th April, 2022 in the Supreme Court of India.	1. Hon'ble J.A.D-I; 2. Hon'ble Mr. Justice Pavankumar Bhimappa Bajanthri 3. Hon'ble Mr. Justice Harish Kumar	
11.	Expenditure and Purchase Committee.	1. Hon'ble J.A.D.-I 2. Hon'ble J.A.D.-II 3. Hon'ble Mr. Justice Ashutosh Kumar; 4. Hon'ble Mr. Justice Partha Sarthy;	
12.	Hon'ble e-Committee in matter of passing resolutions	1. Hon'ble Mr. Justice Chakradhari Sharan Singh	

	<p>on all matters related with E-committee. (Statutory Committee)</p>	<p>2. Hon'ble Mr. Justice Madhuresh Prasad 3. Hon'ble Mr. Justice Mohit Kumar Shah 4. Hon'ble Mr. Justice A. Abhishek Reddy</p>	
13.	<p>Board of Governors of Bihar Judicial Academy</p>	<p>1. Hon'ble Mr. Justice Ananta Manohar Badar 2. Hon'ble Mr. Justice Ashutosh Kumar 3. Hon'ble Mr. Justice Mohit Kumar Shah 4. Hon'ble Dr. Justice Anshuman</p>	
14.	<p>Committee to consider the Draft Criminal Court Rules</p>	<p>1. Hon'ble Mr. Justice Ananta Manohar Badar 2. Hon'ble Mr. Justice Rajiv Roy 3. Hon'ble Mr. Justice Sunil Dutta Mishra</p>	
15.	<p>Hon'ble committee to consider the matter relating to Juvenile Justice Board in the State of Bihar and to monitor cases under POCSO Act in compliance of the order dated-01.05.2018 of Hon'ble Apex Court passed in Writ Petition (Civil)No.76 of 2018. And Hon'ble VWDC (Vulnerable Witness Deposition Centre) Committee (Statutory Committee)</p>	<p>1. Hon'ble Mr. Justice Ashutosh Kumar, 2. Hon'ble Mr. Justice Anjani Kumar Sharan 3. Hon'ble Mr. Justice Partha Sarthy</p>	
16.	<p>Patna High Court Legal Services Committee. (Statutory Committee)</p>	<p>1. Hon'ble Mr. Justice Ashutosh Kumar as Chairperson.</p>	
17.	<p>Committee to consider matter related to supervise and monitor the progress made by the State in compliance of direction/guideline given by the Hon'ble Supreme Court vide Judgment dated 28.01.2016 passed in Criminal Appeal No.652/2012 titled "Union of India versus Mohan Lal and Another (2016) 3 SCC 379" in respect of the Narcotic Drugs and</p>	<p>1. Hon'ble Mr. Justice Ashutosh Kumar 2. Hon'ble Mr. Justice Anjani Kumar Sharan 3. Hon'ble Dr. Justice Anshuman</p>	

	Psychotropic Substances Act. (Statutory Committee)		
18.	Patna High Court Mediation Committee (Statutory Committee)	1. Hon'ble Mr. Justice Pavankumar Bhimappa Bajanthri 2. Hon'ble Mr. Justice Rajeev Ranjan Prasad 3. Hon'ble Mr. Justice Sandeep Kumar 4. Hon'ble Mr. Justice Arun Kumar Jha	
19.	Security Committee	1. Hon'ble Mr. Justice PavanKumar Bhimappa Bajanthri 2. Hon'ble Mr. Justice A. Abhishek Reddy 3. Hon'ble Mr. Justice Chandra Shekhar Jha 4. Hon'ble Mr. Justice Khatim Reza	
20.	Hon'ble Arrears Committee for District Courts	1. Hon'ble Mr. Justice Sudhir Singh 2. Hon'ble Mr. Justice Rajeev Ranjan Prasad 3. Hon'ble Mr. Justice Satyavrat Verma 4. Hon'ble Mr. Justice Jitendra Kumar	
21.	Medical Advisory Committee	1. Hon'ble Mr. Justice Sudhir Singh, 2. Hon'ble Mr. Justice Prabhat Kumar Singh 3. Hon'ble Mr. Justice Shailendra Singh	
22.	Selection and Appointment Committee for the Sub-ordinate and Higher Judiciary. (Statutory Committee)	1. Hon'ble Mr. Justice Rajeev Ranjan Prasad 2. Hon'ble Mr. Justice Madhuresh Prasad 3. Hon'ble Mr. Justice Mohit Kumar Shah 4. Hon'ble Mr. Justice Prabhat Kumar Singh	
23.	Protocol and allotment of additional Car/Pool Car and Judges Guest House extending the protocol facilities to retired Hon'ble Chief Justices and retired Hon'ble Judges of this Hon'ble Court.	1. Hon'ble Mr. Justice Arvind Srivastava 2. Hon'ble Mr. Justice Rajesh Kumar Verma 3. Hon'ble Mr. Justice Shailendra Singh	
24.	Advisory Committee for R.T.I Act	1. Hon'ble Mr. Justice Arvind Srivastava 2. Hon'ble Mr. Justice Rajeev Ranjan Prasad	
25.	Committee to consider Draft Arbitration Rules	1. Hon'ble Mr. Justice Arvind Srivastava 2. Hon'ble Mr. Justice Anil Kumar Sinha 3. Hon'ble Dr. Justice Anshuman	
26.	Hon'ble Committee to scrutinize the service record of Judicial Officers on their attaining the age of 50 years	1. Hon'ble Mr. Justice Rajeev Ranjan Prasad 2. Hon'ble Mr. Justice Madhuresh Prasad	

	and 55 years as on 30.9.2018 for exercise of powers under Rule 74(b)(ii) of the Bihar Service Code.	3. Hon'ble Mr. Justice Prabhat Kumar Singh	
27.	Hon'ble Committee for sensitization of Family Court matters	1. Hon'ble Mr. Justice Sudhir Singh 2. Hon'ble Mr. Justice Sunil Kumar Panwar 3. Hon'ble Mr. Justice Harish Kumar 4. Hon'ble Mr. Justice Chandra Prakash Singh	
28.	Litigation and Vetting Committee	1. Hon'ble Mr. Justice Rajeev Ranjan Prasad 2. Hon'ble Mr. Justice Madhuresh Prasad 3. Hon'ble Mr. Justice Sandeep Kumar.	
29.	Library Committee for High Court and Sub-Ordinate Court (Statutory Committee)	1. Hon'ble Mr. Justice Madhuresh Prasad 2. Hon'ble Mr. Justice Anil Kumar Sinha 3. Hon'ble Mr. Justice Partha Sarthy 4. Hon'ble Mr. Justice Satyavrat Verma	
30.	Hon'ble Committee to supervise and to formulate any suggestions relating to policy matters in the matter of preparation of the Budget of the High Court and the Sub-ordinate Judiciary.	1. Hon'ble Mr. Justice Madhuresh Prasad 2. Hon'ble Mr. Justice Prabhat Kumar Singh 3. Hon'ble Mr. Justice Nawneet Kumar Pandey 4. Hon'ble Mr. Justice Rajesh Kumar Verma.	
31.	High Court Establishment Committee (including Appointment, Promotion and Disciplinary Proceedings in respect of the staff of the High Court). And Committee to monitor the progress of construction of New Centenary Building of the Court. (Apart from Hon'ble Infrastructure Committee)	1. Hon'ble Mr. Justice Mohit Kumar Shah; 2. Hon'ble Mr. Justice Anjani Kumar Sharan 3. Hon'ble Mr. Justice Partha Sarthy	
32.	Deliberations and suggestions for the parameters for grant of leave to Judicial Officers including Child care leave.	1. Hon'ble Mr. Justice Nawneet Kumar Pandey 2. Hon'ble Mr. Justice Rajiv Roy 3. Hon'ble Mr. Justice Harish Kumar	

33.	Hon'ble Committee to consider matter related to Quarters of Registry Officers and Staff of the Court etc.	1. Hon'ble Mr. Justice Anjani Kumar Sharan 2. Hon'ble Mr. Justice Prabhat Kumar Singh 3. Hon'ble Mr. Justice Purnendu Singh	
34.	Appointment of Advocate Oath Commissioner.	1. Hon'ble Mr. Justice Anil Kumar Sinha 2. Hon'ble Mr. Justice Rajiv Roy 3. Hon'ble Mr. Justice Harish Kumar	
35.	To consider the applications for direct transfer and mutual transfer of Class-III and Class-IV employees of Sub-ordinate Courts of Bihar.	1. Hon'ble Mr. Justice Sunil Kumar Panwar 2. Hon'ble Mr. Justice Alok Kumar Pandey 3. Hon'ble Mr. Justice Chandra Shekhar Jha	
36.	Hon'ble Committee to monitor all Machine Translation related activities	1. Hon'ble Mr. Justice Prabhat Kumar Singh 2. Hon'ble Mr. Justice A. Abhishek Reddy 3. Hon'ble Mr. Justice Chandra Shekhar Jha	
37.	Sexual harassment of women in the premises of Courts. (Statutory Committee)	1. Hon'ble Mr. Justice Partha Sarthy; 2. Mrs. Saba Alam, O.S.D.; 3. Ms. Anukriti Jaipuridar, Advocate.	
38.	Committee for approval of clearance of medical claims of the Registrar General, the District Judges throughout the State as well as the Principal Judges of Family Courts.	1. Hon'ble Mr. Justice A. Abhishek Reddy 2. Hon'ble Mr. Justice Sunil Kumar Panwar 3. Hon'ble Mr. Justice Purnendu Singh	
39.	Selection Committee for selection/appointment of Law Assistant in the Patna High Court.	1. Hon'ble Mr. Justice Sandeep Kumar; 2. Hon'ble Mr. Justice Satyavrat Verma 3. Hon'ble Mr. Justice Rajesh Kumar Verma	